

Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench : Ahmedabad

Statement of Reserved Order Pronounced in Appeals/ Applications during the month of Feb- 2016

Sl. No.	Case No.	Party Details	Bench	Date of Reserved	Status
<u>Decide Application's Detail</u>					
1	ST/MISC(EXTN)/14742/2014 ST/10892/2013	Essar Logistics Ltd -Vs- C.C. E. & S.T.-Surat-i	Sh.P.K. Das,Member (Judicial) Sh.P M Saleem,Member (Technical)	19/08/2015	<u>Combined Order</u> Final Order No. A/10080/2016 dated 04/02/2016